

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2013-14/472 RPCD.RRB.RCB.BC.No. 80 /07.51.014/2013-14

January 28, 2014

The Chairmen / CEOs of All Regional Rural Banks / State and Central Co-operative Banks

Dear Sir/Madam,

Collection of Account Payee Cheques – Prohibition on Crediting Proceeds to Third Party Account

Please refer to our circulars RPCD.CO.RCBD.BC.No.34/07.38.03/2011-12 dated November 24, 2011 advising Regional Rural Banks (RRBs) and State / Central Cooperative Banks (StCBs/CCBs) that they are prohibited from crediting 'account payee' cheques to the account of any person other than the payee named therein. We reiterate these instructions and advise that banks should strictly collect 'account payee' cheques only for their payee constituents.

2. RRBs and StCBs/CCBs may, however, consider collecting account payee cheques drawn for an amount not exceeding Rs.50,000/- to the account of their customers who are co-operative credit societies, if the payees of such cheques are the constituents of such co-operative credit societies, as advised in our above circulars dated November 11, 2011 and November 24, 2011.

Yours faithfully,

(A. Udgata) Principal Chief General Manager

> ग्रामीण आयोजना और ऋण विभाग,केंद्रीय कार्यालय, 10वीं मंज़िल, केंद्रीय कार्यालय भवन,शहीद भगत सिंह मार्ग.पो.बा.सं.10014, मुंबई 400 001 टेलीफोन;Tel: 022-22601000 फैक्स Fax: 91-22-22621011/22610948 ईमेल E-mail: camicrocd@rbi.org.in

Rural Planning & Credit Department, Central Office, 10th Floor, Central Office Building, S. B. S. Marg, P. Box No.10014, Mumbai 400001